NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

16/219/2017

PRESENT: SMT. INA MALHOTRA, HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2018.

NAME OF THE COMPANY: Simplot India Foods Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 621A

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: No

None

ORDER

Notice be issued to the Petitioner through Counsel as well as to the ROC to file the report.

To come up on 25th January, 2018.

(Ina Malhotra) Member (J)